1	2	3
11.	Karnataka	16,02,714
12.	Kerala	16,62,575
13.	Lakshadweep	25,000
14.	Madhya Pradesh	1,67,764
15.	Maharashtra	32,26,658
16.	Odisha	2,22,791
17.	Puducherry	1,52,313
18.	Punjab	14,420
19.	Rajasthan	25,96,955
20.	Tamil Nadu	15,254
21.	Telangana	1,24,966
22.	Uttarakhand	6,39,501
23.	Uttar Pradesh	23,85,760
24.	West Bengal	41,870
	TOTAL	225,59,146

Vulnerability of Smart Power Grid Technology

2002.   SHRI N. GOKULAKRISHNAN:
         DR. PRADEEP KUMAR BALMUCHU:

Will the Minister of POWER be pleased to state:

(a) whether Government is aware that Smart Power Grid Technology, as per the study conducted, is prone to hacking and if so, the details thereof and the reasons therefor; and

(b) whether Government has taken any precautions in this regard and if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI PIYUSH GOYAL): (a) and (b) Government of India, in line with National Cyber Security Policy 2013, has created sectoral Computer Emergency Response Teams (CERTs) to mitigate cyber security threat in power systems.

Government of India through MeitY (Ministry of Electronics & Information Technology) and NCIIPC (National Critical Information Infrastructure Protection Centre) has taken several steps to make power utilities and key stakeholders aware to take precautions against cyber threats. For cyber security in power systems, four Sectoral Computer Emergency Teams (CERTs), CERT (Transmission), CERT (Thermal), CERT (Hydro) and CERT (Distribution) have also been formed to coordinate with power utilities. The relevant stakeholders of Smart Grid have been advised to identify critical infrastructure and use end to end encryption for data security.

All utilities have been asked to identify a nodal senior executive as its Chief Information Security Officer (CISO) to lead the process of strengthening organizational systems with respect to cyber security and implement an Information Security Management System as recommended by rules framed under the Information Technology (IT) Act 2008.

Driving training research institute and motor vehicles inspection and certification in Chhattisgarh

†2003. DR. BHUSHAN LAL JANGDE: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether it is a fact that there is a proposal to set up a driving training research institute and a centre for inspection and certification of motor vehicles in Chhattisgarh; and

(b) if so, by when both the projects would be sanctioned?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI MANSUKH L. MANDAVIYA): (a) and (b) Ministry of Road Transport Highways has sanctioned an Institute of Driver Training & Research (IDTR) and an Inspection and Certification Centre (I&C) in August 2015 and July 2015 respectively for setting up at Naya Raipur, Chhattisgarh.

Steps taken to reduce road accidents on National Highways

2004. SHRIMATI THOTA SEETHARAMA LAKSHMI: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether Government would take precautionary steps to reduce road accidents on National Highways;

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†Original notice of the question was received in Hindi.